NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.70/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

| Name of the Company | | Madanlal Agarwal & Ors. | | |
|--------------------------|--|--|------------------------|------------------------|
| | | -Versus- R.P. Warehouse & Tea Industries Limited & Ors. | | |
| Ur | nder Section | 241/242 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |
| | | KO BANERJEG, SK ADV | \ | 200 Mesos |
| | | MALYA DASGUPT ADV | 15611. | Parsmeson Multiples |
| 3. | MR. SHA | UNAK MITEA, P | | 7 |
| 4. MS. SOUMALL BASU, APV | | | | |
| 8 | RYS. RAJS | HREE MUNITERS | | |
| Mars Mr. | Manji Debayhe | Shuteria, Adv | ,.) Resp No.1 | 1707 Amy 24/10/17 |

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 7 are present.

Ld. Sr. Counsel for the petitioners informed that petitioner no. 1 expired.

List on 07/12/2017. Interim order, if any, passed earlier is extended till next date of hearing.

(Jinan K.R.)

86

Member (J)

(Vijai Pratap Singh) Member (J)